

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MADHAV GINNING AND PRESSING PRIVATE LIMITED OPERATING IN TEXTILE SECTOR AT JASDAN, RAJKOT (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN/ LLP No.	DHARTI COTTON PRIVATE LIMITED AADCD1688H, U17111GJ2009PTC057242
2	Address of the registered office	Survey No. 190/2, Atkot-Bhavnagar Highway, Vil Jangvad Opp. Sumbham Ginning And Pressing Pvt. Ltd, Jasdhan, Gujarat, India, 360040
3	URL of website	No Website of the Corporate Debtor
4	Details of place where majority of fixed assets are located	Jasdhan, Rajkot
5	Installed capacity of main products/ services	No Production Activity
6	Quantity and value of main products/ services sold in last financial year	NIL (FY 23-24)
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending request at cirp.dharti@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending request at cirp.dharti@gmail.com
10	Last date for receipt of expression of interest	13/12/2024
11	Date of issue of provisional list of prospective resolution applicants	18/12/2024
12	Last date for submission of objections to provisional list	23/12/2024
13	Date of issue of final list of prospective resolution applicants	28/12/2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02/01/2025
15	Last date for submission of resolution plans	03/02/2025
16	Process email id to submit EOI	cirp.dharti@gmail.com

Note: The above information is provided from the details provided by the Suspended Board of Directors.

Date: 28/11/2024
Place: Ahmedabad

Sd/-
Mr. Rahul Nareshbhai Shah
Resolution Professional
Reg No- IBBI/IPA-001/IP-P02170/2020-2021/13367
Validity of AFA till 30.06.2025
20 Sudershan Society, Part 2, Naranpura, Ahmedabad

SALUTE THE SOLDIER



**BORDER SECURITY FORCE
CT DILBAG SINGH**
05.08.1975 - 28.11.2001

Bordermen Salute and proudly remember today their brave comrade, who made supreme sacrifice while fighting militants in Sopore, Baramulla (J&K).



**BORDER SECURITY FORCE
I A KHAN, AC**
01.09.1963 - 28.11.2001

Bordermen Salute and proudly remember today their brave comrade, who made supreme sacrifice while fighting militants in Sopore, Baramulla (J&K).



**BORDER SECURITY FORCE
HC LAL KHAN**
26.01.1962 - 28.11.2001

Bordermen Salute and proudly remember today their brave comrade, who made supreme sacrifice while fighting militants in Sopore, Baramulla (J&K).



**BORDER SECURITY FORCE
L/NK RICHPAL SINGH**
22.11.1966 - 28.11.2001

Bordermen Salute and proudly remember today their brave comrade, who made supreme sacrifice while fighting militants in Sopore, Baramulla (J&K).



**BORDER SECURITY FORCE
CT YASH PAL SINGH**
15.07.1967 - 28.11.2001

Bordermen Salute and proudly remember today their brave comrade, who made supreme sacrifice while fighting militants in Sopore, Baramulla (J&K).



**BORDER SECURITY FORCE
CT AJAY PAL SINGH**
02.06.1974 - 28.11.2001

Bordermen Salute and proudly remember today their brave comrade, who made supreme sacrifice while fighting militants in Sopore, Baramulla (J&K).



5033704Y RFN BIR BAHADUR ALE
On this day, 5033704Y Rfn Bir Bahadur Ale of 5/1 Gorkha Rifles made the supreme sacrifice during 'OP CACTUS LILY-1971 on 28 Nov 1971 in a true act of courage and valour. The brave soldier will always be remembered for his enthusiasm. To this brave heart we pledge that we shall always be guided by his immortal spirit and make his name proud.

PUBLIC NOTICE

That one of my client state that immovable Property bearing Plot/Bungalow No. 23 consisting of land admeasuring 143.92 sq. mtrs. alongwith construction of residential bungalow made thereon and also alongwith undivided proportional share admeasuring 43.77 sq. mtrs. in the open land and common roads of society known and named as Milan Co-Operative Housing Society Ltd." constituting the land of Final Plot No. 30 of T. P. Scheme No. 28 Revision Revenue Survey No. 19/2 (Old Revenue Survey No. 53 paiki) of Moje: village: Rundh, Taluka: Majura, Dist.: Surat is presently in absolute ownership and possession of Sweety Shivalbhai Patel and my client is/are intended to purchase the said property and he/she also informed me that out of Original title deeds/papers in respect of said property (1) One Original Registration Receipt of the Sale Deed registered with the office of the Sub-Registrar, Surat vide Sr. No. 3518 on 18.03.2005 and (2) Original Share Certificate issued by "Milan Co-Operative Housing Society Ltd." Bearing Certificate No. 56 for 5 shares vide Distinctive No. 276 to 280 have been lost/misplaced by that never ever it was used as Security for obtaining financial assistance/loan by said company from anyone. If any Person or Persons, Society, Banks, Financial Institution, Trust, Group etc. owing any right ownership or possession or lien or claim of whatsoever nature in respect thereof are hereby informed and called upon to raise any such rights or claim in writing within 7 days from the publication of this notice, personally with documentary evidence in original before the undersigning, upon expiry of which period, no rights or claims of whatsoever nature shall be entertained and I will issue clear LSR of said property and then my client will proceed for purchase and registration of Sale Deed for the said property and also proceed for mortgage of said property in his/its bank to avail loan/credit facility and my client will have absolute ownership and the Mortgagee bank shall also have its first charge over said property/ies. (DATE: 28.11.2024)

SURENDRA O. SARASWAT (ADVOCATE)
F-6-7, D. G. POINT, PARVAT PATIA, SURAT
MO. NO. 99250-13933

RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LTD.

TENDER NOTICE
RIICO invites sealed tenders/bids through eproc.rajasthan.gov.in for the following works/services/supply etc.

Sr. No.	Name of Work	Estimated Cost (Rs. in Crore)
1.	Unit Head, Jaipur(South)	
1.1	Construction of UNITY MALL (PM-EKTA MALL) at Fin-Tech, Park Jaipur, Rajasthan including 05 years of Defect Liability Period (DLP) on Engineering, Procurement and Construction (EPC) basis. UBN-RDC2425WLOB01302	170.00

Bidders/contractors may download and submit tender online. Detailed information of tenders and any kind of corrigendum/ date extension, if any in future, may be seen by bidders on websites www.riico.co.in and www.eproc.rajasthan.gov.in
For queries please contact: GM (Civil) Ph. 0141-4593243 Raj.Samwad/C24/8384

WESTERN RAILWAY REPAIRING WORKS

Divisional Railway Manager (WA), Western Railway, 6th floor, Engg. Dept., Mumbai Central, Mumbai-400 008. Invites e-tender Notice No:BC/724-25/215 dtd.25.11.2024. Work and location: 1) Surat: Minor & Major repairs of admin building of Coaching depot under ADEN/Surat section. 2) Virar-Surat Repair to flooring of sick line, heavy material store at basement of Coaching depot at Surat under ADEN/Surat Section. Approx. cost of work: ₹ 2.21,77,364.95. EMD: ₹ 269000/- Date & time of submission: till 20.12.2024,15:00 hrs. Date & time of opening: on 20.12.2024 at 15:30 hrs. For further details please visit our website www.fraps.gov.in. Manual offer will not be considered. 0770
Like us on: facebook.com/WesternRly

Bundelkhand Industrial Development Authority

Block A, First Floor, Kisan Bazaar, Talpura, Jhansi - 284001
Ref No.: 22/CIVIL/DPR/2024-25
BIDA invites proposals from eligible reputed Consultancy firms for "conducting technical and financial feasibility, detailed engineering designs and detailed project reports for various Infrastructure components proposed under Activation Area of Master Plan-2045 of Bundelkhand Industrial Development Authority (BIDA)".
The salient features of the project, eligibility criteria and prescribed formats for submission can be accessed in the RFP document at the tender portal : www.etender.up.nic.in and BIDA website https://bida.co.in from 27.11.2024
BIDA reserves the right to cancel any or all the e-bids or annul the bidding process without assigning any reason thereof. OSD, BIDA

GURU GHASIDAS VISHWAVIDYALAYA, BILASPUR (C.G.)

Advertisement Bilaspur, date: 27-11-2024
Online applications are invited under rolling application system, for posts of Professors, Associate Professors and Assistant Professors - in various disciplines in the University
01. Applications, in the prescribed format should be submitted online till this advertisement is kept open on the University website
02. Details of Vacant Positions, Minimum Eligibility and General Instructions, List of Allied Subject and directions for the candidates who had applied under earlier advertisement are available at the University website www.gvu.ac.in
03. The desiring applicant must upload documents clearly and specifically showing the required educational qualifications, work experience showing scale of pay along with corresponding Form -16/TR and research/publications, failing which the applications shall not be considered.
04. Non-Refundable Fee - Rs. 2500/- (Rs. 1,000/- for SC/ST/PwD/Female candidates)
05. Reservation and Relaxations will be given as per GOUGU Rules to all the persons belong to SC/ST/OBC/PwD/EWS category.
06. Various vacant positions under different categories (roster) may be changed if any, in the future as per the directions of the MHRD/UGC on the reservations in teacher's cadre posts (Roster positions)
07. Any change or amendment in this advertisement shall be displayed on the university website only, therefore the aspiring candidates are advised to visit University website regularly and remain updated.
REGISTRAR

THE GUJARAT STATE CIVIL SUPPLIES CORPORATION LIMITED

(A Government of Gujarat Undertaking) CIN : U65910GJ9808G0009357 www.gscsl.gujarat.gov.in
Registered Office : Sector-10-A, 'CH' Road Near New Sachivalaya Gandhinagar - 382010
Fax : 23222707 Phone : (079) 23221037, 23221038, 23220341 email : gscsc_cgp@yahoo.in

TENDER NOTICE

Registration of suppliers through GeM Portal and reverse e-auction for supply of PDS Chana (According to the norms of G.S.C.S.C.L.)
The Gujarat State Civil Supplies Corporation Limited is an undertaking of the Government of Gujarat, which handles procurement, storage and distribution of various commodities under Public Distribution System and other welfare schemes of the Government like PDS/ICDS/PM Poshan. Individual firm or partnership firm, registered company or co-operative society or any other legal entity registered under the act of Law or Statute can participate in PDS Chana e-tender on GeM Portal.
Regular Tender Notice for purchase of Chana under (PDS)Scheme for January-2025.

BID NO	CLUSTER	DISTRICT NAME	QTY (IN MT)	BID END DATE AND TIME
GEM/2024/B/5652667	CLUSTER-1	BANASKANTHA, PATAN	676.00	17-12-2024, 21:00:00
	CLUSTER-2	PANCHMAHAL, MAHISAGAR, DAHOD	695.00	17-12-2024, 21:00:00
	CLUSTER-3	SABARKANTHA, ARVALLI, MEHSANA	662.00	17-12-2024, 21:00:00
	CLUSTER-4	AHMEDABAD CITY, AHMEDABAD DIST. GANDHINAGAR	704.00	17-12-2024, 21:00:00
	CLUSTER-5	ANAND, KHEDA	549.00	17-12-2024, 21:00:00
	CLUSTER-6	VADODARA, CHHOTA-UDEPUR	394.00	17-12-2024, 21:00:00
	CLUSTER-7	SURAT, TAPI, NARMADA, BHARUCH	780.00	17-12-2024, 21:00:00
	CLUSTER-8	VALSAD, DANG, NAVSARI	438.00	17-12-2024, 21:00:00
	CLUSTER-9	JUNAGADH, GIR-SOMNATH, PORBANDAR	490.00	17-12-2024, 21:00:00
	CLUSTER-10	RAJKOT, MORBI, JAMANAGAR, DWARKA	758.00	17-12-2024, 21:00:00
	CLUSTER-11	BHAVNAGAR, BOTAD, AMRELI	641.00	17-12-2024, 21:00:00
	CLUSTER-12	KUTCH, SUREDRANAGAR	513.00	17-12-2024, 21:00:00
	TOTAL		7300.00	

Date: 27/11/2024
General Manager
G.S.C.S.C.L., Gandhinagar

Government of Odisha

Office of the Chief Construction Engineer, Rural Works Circle, Sambalpur

E-mail Id serwicrclesbp@yahoo.com

Bid Identification No. Road tender Online RWCSBP- 06/2024-25 No. 3404 Dated: 25.11.2024

The Chief Construction Engineer, Rural Works Circle, Sambalpur on behalf of Governor of Odisha invites online percentage rate Bid from experienced & eligible bidders for MMSY-Transferred Roads Improvement Programme for the year 2024-25

No.	Name of work	Particulars
1	Name of work	MMSY-Transferred Roads Improvement Programme for the year 2024-25
2	No of works	18 Nos. details as per DTCN.
3	Estimated cost	Approximately varies from Rs.312.32 lakhs to Rs.830.28 lakhs.
4	Class of Contractor	"A" & Special
5	Cost of tender paper and mode of deposit	Rs. 10,000/- per set. (to be deposited On-line) in favour of concerned Executive Engineer.
6	Mode of submission of tender	Tender should be submitted only On line in website www.tendersodisha.gov.in (https://tendersodisha.gov.in)
7	EMD and mode of deposit	1% of estimated cost of the work to be remitted online as mentioned in DTCN.
8	Summary of key dates are provided below :	

Procurement Officer	Bid Identification No.	Availability of Tender on-line for bidding		Last date & time for seeking clarification	Date & Time of opening of tender	
		From	To		Technical Bid	Financial Bid
Chief Construction Engineer, Rural Works Circle, Sambalpur	Road Tender Online-RWCSBP-06/2024-25	02.12.2024 from 11.00 A.M.	16.12.2024 upto 5.00 P.M.	13.12.2024 up to 5.00 PM	17.12.2024 at 11.00 A.M.	Will be intimated later

* Further details can be seen from the e-procurement portal www.tendersodisha.gov.in (https://tendersodisha.gov.in)
* Subsequent modification/corrigendum/Addendum if required shall appear in website only.
* The amount put to bid is exclusive of GST.
* Bidder should inspect the road before bidding and quote his rate accordingly.

Sd/-
Chief Construction Engineer,
Rural, Works Circle, Sambalpur
OIPR-25091/11/0009/2425

SRG HOUSING FINANCE LIMITED

CIN: L65922RJ1999PLC015440
Reg. Off: 321, S M Lodha Complex, Near Shastri Circle, Udaipur-313001 (Rajasthan)
Phone: 0294-2412609 E-mail: info@srghousing.com Website: www.srghousing.com

SYMBOLIC POSSESSION NOTICE RULE 8(1) (For Immovable Property)

Whereas, the undersigned being the authorized officer of SRG Housing Finance Limited, 321, S M Lodha Complex, Near Shastri Circle, Udaipur - 313001 (Rajasthan), under the Securitization And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of power conferred under section 13(12) read with rule 3 of Security Interest (Enforcement) Rules, 2002, issued demand notices on the dates mentioned against each account. The borrowers/co-borrowers/mortgagees/guarantors in particular and public in general are hereby cautioned that to deal with the properties and any dealing with the properties will be subject to the charge of SRG Housing Finance Limited, 321, S M Lodha Complex, Near Shastri Circle, Udaipur - 313001 (Rajasthan), for the amounts mentioned below plus future interest and cost/charges thereon until the realization. The Borrowers/Co-borrowers/Mortgagees/Guarantors attention are invited to the provisions of sub-section (8) of section 13 of the said Act, in respect of time available to redeem the available secured assets.

S. No.	Loan Account Number (Lan)/ Borrowers/ Co-Borrowers/ Guarantors	1) Date Of Demand Notice 2) Date Of Symbolic Possession 3) Claim Amount As Per Demand Notice	Description Of Immovable Property (together With Buildings And Structures Constructed, To Be Constructed Thereon Along With Fixtures And Fittings Attached To The Earth And Anything Attached To The Earth.)
1.	HLR000000014183 Mr. Sandip Thakorbhai Patel S/o Mr. Chhotalal Patel (Borrower) Mrs. Binaitaben Patel W/o Mr. Sandipbhai (Co-Borrower) Mr. Kanubhai Naginbhai Bhavsar S/o Mr. Naginbhai Bhavsar (Guarantor - 1) Mr. Riteshkumar Dineshbhai Patel S/o Mr. Dineshbhai Patel (Guarantor - 2)	1. Date Of Demand Notice- February 10, 2024 2. Date Of Symbolic Possession - November 23, 2024 3. Claim Amount As Per Demand Notice- ₹ 14,49,910/- Rupees Fourteen Lakhs Forty Nine Thousand Six Hundred And Ten Only As On February 09, 2024 Plus Future Interest, Incidental Expenses, Cost, Charges, Etc. W.a.f. February 10, 2024.	All That Piece And Parcel Of Land Owned By:- In The Name Mr. Sandip Thakorbhai Patel S/o Mr. Chhotalal Patel Having Gram Panchayat House No. -616, Gram-Muval, Tehsil- Padra, District-Vadodara (Gujarat) Having Land Area Of 1280 Sq. Ft. Surrounded By:- East - Road, West - Road, North - House Of Khadabhai, South - Open Space
2.	HLR000000012699 Mr. Ramkumargiri Goswami S/o Mr. Kailashgiri Goswami (Borrower) Mrs. Goswami Gayatriben W/o Mr. Kailashgiri Goswami (Co-Borrower - 1) Mr. Surendragiri Goswami S/o Mr. Kailashgiri Goswami (Co-Borrower - 2) Mr. Kailashgiri Goswami S/o Mr. Hiralal Giri (Co-Borrower - 3) Mrs. Minuben Goswami W/o Mr. Ramkumargiri (Co-Borrower - 4) Mr. Anilbhai Darji S/o Mr. Jashbhai Darji (Guarantor - 1) Mr. Sagarkumar S/o Mr. Maheshbhai Darji (Guarantor-2)	1. Date Of Demand Notice- February 13, 2024 2. Date Of Symbolic Possession- November 23, 2024 3. Claim Amount As Per Demand Notice- ₹ 16,16,170/- Rupees Sixteen Lakhs And Seventy Only As On February 09, 2024 Plus Future Interest, Incidental Expenses, Cost, Charges, Etc. W.a.f. February 13, 2024.	All That Piece And Parcel Of Land Owned By:- In The Name Mr. Ramkumargiri Goswami S/o Mr. Kailashgiri Goswami Having Gram Panchayat Property No.-1753, Gram-Mobha, Tehsil - Padra, District - Vadodara (Gujarat) Having Land Area Of 880 Sq. Ft. Surrounded By:- East - Rcc Road, West - Open Space, North - RCC Plot, South - Open Space

PLACE:- Gujarat
DATE:- 28-11-2024
SD/-
Authorized Officer, SRG Housing Finance Limited

Directorate Horticulture, Gujarat State

Sector-10/A, Krishi Bhavan
Gandhinagar, Gujarat - 382 010

Request For Proposal

The Director of Horticulture, Gujarat State, Gandhinagar invites REQUEST FOR PROPOSAL (RFP) for "SELECTION OF FARMERS PRODUCER ORGANISATION (FPO) OR FARMER PRODUCER COMPANY (FPC) AS AN OPERATING AGENCY TO OPERATE, MANAGE AND MAINTAIN THE INTEGRATED PACK HOUSE FACILITY ON LEASE BASIS" (I.E., PRIMARY PROCESSING MACHINERIES FOR GRADING, SORTING, PACKAGING, COLD STORAGE, FROZEN LINE & ALLIED FACILITIES) LOCATED AT KUMKA, KUTCH DISTRICT IN THE STATE OF GUJARAT. (Tender ID No-131210) The tender is floated on https://tender.nprocure.com web-site. Interested FPO/FPC can participate in the e-tender by paying Rs.1,500 (Rs. one Thousand Five Hundred only) as RFP fee (Non-refundable) and Rs.9,000.00 (Rs. Nine Thousand Only) as EMD (refundable) through demand draft in favour of "Director of Horticulture, Gujarat State, Gandhinagar" payable at Gandhinagar. The EO/proposal along with necessary supportive documents shall be received at above said office address. The interested parties may also get the details of terms and condition of tender document from our website http://www.doh.gujarat.gov.in
Last date for filling online e-tender Date: 21/12/2024 up to 18.00 hrs.
Last date for submission of Physical documents in office Date 26/12/2024 up to 18.00 hrs.

- SD -
Director of Horticulture
Gujarat State, Gandhinagar
INF/1629/24-25

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MADHAV GINNING AND PRESSING PRIVATE LIMITED OPERATING IN TEXTILE SECTOR AT JASDAN, RAJKOT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1 Name of the corporate debtor along with PAN & CIN/ LLP No.	DHARTI COTTON PRIVATE LIMITED AADCC1688H, U11711GJ2009PTC057242
2 Address of the registered office	Survey No. 190/2, Aikot-Bhavnagar Highway, Vil Jangwad Opp. Sumbham Ginning And Pressing Pvt. Ltd., Jasdand, Gujarat, India, 360040
3 URL of website	No Website of the Corporate Debtor
4 Details of place where majority of fixed assets are located	Jasdand, Rajkot
5 Installed capacity of main products/ services	No Production Activity
6 Quantity and value of main products/ services sold in last financial year	NIL (FY 23-24)
7 Number of employees/ workmen	Nil
8 Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by sending request at cirp.dharti@gmail.com
9 Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by sending request at cirp.dharti@gmail.com
10 Last date for receipt of expression of interest	13/12/2024
11 Date of issue of provisional list of prospective resolution applicants	18/12/2024
12 Last date for submission of objections to provisional list	23/12/2024
13 Date of issue of final list of prospective resolution applicants	28/12/2024
14 Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	02/01/2025
15 Last date for submission of resolution plans	03/02/2025
16 Process email id to submit EOI	cirp.dharti@gmail.com

Note: The above information is provided from the details provided by the Suspended Board of Directors.
SD/-
Mr. Rahul Nareshbhai Shah
Resolution Professional
Reg No- IBBI/PA-001/IP-P02170/2020-2021/13367
Validity of AFA till 30.06.2025
20 Sudershan Society, Part 2, Naranpura, Ahmedabad

NOTICE TO Appear / Attend Proceedings of DLM & SFC-LDH

Through this Publication this is for Constructive Notice for respondent M/s MAHAVIR AGENCY having registered office at GROUND FLOOR SHOP NO. 3, CHITRAKUT RAYKHADI, UMBERGAON CLUB, SANJAN UMBERGAON ROAD, VALSAD, GUJARAT - 396165 to appear in person or through authorized representative before the District Level Micro and Small Facilitation Council Ludhiana, District Industries Centre, Ludhiana on Dated 31-12-2024 regarding claim reference petition submitted by claimant M/s PADMAVATI UDVOG U/s 18(1) of MSMED Act 2006 bearing reference : MSEC/DIC/08/23/2751.
If respondent still fails or omits to appear as above then arbitration proceedings shall be conducted as per section 23 & 25 of Arbitration and Conciliation Act and award shall also be passed on the basis of evidence before it.
RAKESH KUMAR KANSAL
Member Secretary cum General Manager
District Industries Centre
Industrial Estate, Ludhiana
Ph. No. -0181 - 2540695
Email : dclidlhiana5@gmail.com
ludhiana.msec@gmail.com

Gujarat Pollution Control Board

ParjyavanarBhavan, Sector 10A, Gandhinagar 382010 Tel:079-2322152/Fax:079-23222784 www.gpcb.gujarat.gov.in

Public Notice

It is hereby to inform that as per Ministry of Environment, Forest & Climate Change, Government of India, New Delhi vide its Notification No. S.O. 1533 (E) dated September 14, 2006; Public Hearing has been fixed for M/s Arvindsinh Solanki (Vallavpur Granite Block 2) (Granite Mine Lease Area: 1.92.62 Ha) for Proposed Rate of Mining-72.052 MTPA, at Survey No. 658 (Resurvey No. 802), Pvt. Land, Village: Vallavpur, Ta. Sahera, Dist. Panchmahal (Total Cluster Area: 13.41.47 Ha), covered under project Category "B" as mentioned in their request application. All local affected persons of the project are requested to remain present in the public hearing or send their response in writing to Member Secretary, Gujarat Pollution Control Board before the hearing date. Other concerned persons having a plausible stake in environment aspects of the project or activity can submit their responses to Member Secretary, Gujarat Pollution Control Board in writing before the hearing date. It may be noted that draft Environment Impact Assessment Report and Executive Summary of the Environment Impact Assessment Report of the project has been sent to following authorities or offices to make it available for inspection to the public during normal office hours, till the Public Hearing is over.
1. District Collector Office, Dist. Panchmahal.
2. District Development office, Dist. Panchmahal.
3. District Industry Centre, Dist. Panchmahal.
4. Taluka Development Office, Dist. Panchmahal.
5. Regional Officer, Integrated Regional Office, Ministry of Environment, Forest and Climate Change, Room No. 407, Aranya Bhawan, Near CH-3 Circle Sector-10A, Gandhinagar, Gujarat-382010.
6. Regional office, Gujarat Pollution Control Board, Godhra, Plot No. 1403, Opp. GIDC office, GIDC Halol, Ta. Halol, Dist. Panchmahal-389350. The District Magistrate/District Collector/Deputy Commissioner of his/her representative not below the rank of an Additional District Magistrate of any other District Level Officer authorized by him/her in this behalf shall supervise and preside over the entire public hearing process. (Note:- if a project of activity is confined to the territorial jurisdiction of one sub-division, the District Magistrate/District Collector/Deputy Commissioner may alternatively authorize any officer not below the rank of Sub-Divisional Magistrate to supervise and preside over the entire public hearing process). The Public Hearing is scheduled to be held on 02/01/2025 at 11:00 Hrs, Venue : Survey No. 658(Resurvey No. 802), Pvt. Land, village, Vallavpur, Ta. Sahera, Dist. Panchmahal. Considering the present situation of pandemic of Covid-19 all concerned are hereby informed to follow Government guidelines regarding Covid-19 pandemic.
Place: Gandhinagar D. M. Thaker
Date: 25/11/2024 Member Secretary

AXIS BANK

Registered Office : "Trishul" 3rd Floor, Opp. Samartheswar Temple, Law Garden, Ellisbridge, Ahmedabad-380 006.
CIN: L65110GJ1993PLC020769
Tel No.: 079-66306161 Fax No.: 079-26409321
Email: shareholders@axisbank.com Website: www.axisbank.com

NOTICE FOR LOSS OF SHARE CERTIFICATES

Notice is hereby given that the certificates in respect of the under mentioned Equity Shares of Axis Bank Limited have been lost / misplaced and the holders of the said Shares have applied to Axis Bank Limited for issue of duplicate share certificates in lieu of the original share certificates.

Sr. No.	Name of Shareholder(s)	Folio No.	No. of Shares	Cert. No.	Dist. Nos. From To
1	ASHA CHOPRA JAGINDER NATH KAPUR	UT1091614	1000	500447	542166 543165
2	AVEDHESH KUMAR MENON PRAMILA RANI GUPTA	UT100794	500	501528	1458206 1458705
3	S PAPPI	UT1013355	4000	507105	6487766 6491765

Any person having claims/objections in respect of the said Shares, should communicate to the Bank at the Registered Office or Bank's Registrar and Share Transfer Agent at the address given below, within 15 (Fifteen) days from the date of this advertisement, else the Bank will proceed to issue letter of confirmation after expiry of 15 (Fifteen) days.
Registrar and Share Transfer Agent:
Kfin Technologies Limited
Unit: Axis Bank Limited
Kavya Selenium Tower-B,
Plot 31-32, Gachibowli, Financial District,
Nanakramguda, Hyderabad-500 032.
Email: einward.ris@kfintech.com
Toll Free No. 1800-390-4009
DATE: 27-11-2024
PLACE: MUMBAI
FOR AXIS BANK LIMITED
Sandeep Poddar
Company Secretary

EXPRESS Careers

UDHNA CITIZEN COMMERCE COLLEGE & SPB COLLEGE OF BUSINESS ADMINISTRATION & SMT. DIWALIBEN HARJIBHAI GONDALIA COLLEGE OF BCA & IT

(Self Financed College Affiliated to VNSGU) (Managed by Udhna Academy Education Trust, Udhna)
214, Ranchhodnagar, Opp. Swaminarayan Temple, Udhna Main Road, Udhna, Surat-394210 Ph.8980277739

EMPLOYMENT NOTICE (Third Attempt)

Sr.No.	Subject & Faculty	Assistant Professor
1	Computer Application (B.C.A.)	03**

Qualification, pay scale and service conditions are as per norms of U.G.C. Regulations 2018 and Veer Narmad South Gujarat University, Surat. Interested candidates can apply with their detailed Curriculum Vitae along with photograph, attested certificates, mark sheets, testimonials etc. Candidate shall apply with score card form available on www.udhnacollege.ac.in. The application must reach on or before 18/12/2024 by Regd. post / Speed post to "The Secretary" Udhna Academy Education Trust, at above address.
* The post is Subject to approval of AICTE
** Subject to Number of Divisions
Note : Candidates who do not possess NET/SLET/Ph.D. may also apply as Teaching Assistant as per norms of V.N.S.G.U. They will be considered for interview in absence of eligible candidates for remaining vacant positions of Assistant Professor.
Date: 28-11-2024 President / Secretary

